

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 67 & 68 OF 2014

Dated : 8th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

M/s OPG Power Generation Pvt. Ltd.

... Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Poonam Anand

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

At the request of learned counsel for the parties in both these Appeals, post these Appeals for arguments on **11th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk